GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

AGRICULTURE TECHNOLOGY

401. SHRIMATI HEMA MALINI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be please to state:

- (a) whether the Government is taking various steps to ensure that the exponential growth in the agriculture technology sector is appropriately leveraged for the benefit of the farmers of the country;
- (b) if so, the details thereof;
- (c) whether the Government has also constituted any screening Committee in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Yes, the government acknowledges the significant potential of the Agri-Tech industry in driving the transformation of food systems and enhancing the efficiency and profitability of small farms. Further, various initiatives and policies have been introduced to promote technological advancements in agriculture, recognizing the role of Agri-Tech in addressing challenges and fostering sustainable agricultural practices. The government has laid the initiatives to establish a Digital Public Infrastructure (DPI) for Agriculture, incorporating standardised Registries, Krishi Decision Support System, Agri Data Exchange, Consent Manager, Sand Box and a Unified Farmer Service Interface (UFSI). This initiative aims to enhance interoperability and convergence of efforts, fostering the development of applications in the agricultural sector using emerging digital technologies. Further, to complement these efforts and create opportunities for public-private partnerships, a Screening Committee has been constituted to invite Expressions of Interest from non-government entities and to recommend suitable entities for collaborative work with government. The copy of the order of constitution of Screening Committee is given at Annexure.

Z-11023/9/2022-Digital Agriculture
Government of India
Ministry of Agriculture & Farmers Welfare
Department of Agriculture & Farmers Welfare
(IT Division)

Krishi Bhawan, New Delhi

Date: 28/06/2023

Order

Subject: Screening Committee for leveraging agricultural innovations for farmers' welfare in the country - regarding

A Screening Committee for leveraging agricultural innovations for farmers' welfare is hereby constituted with the approval of the competent authority.

The composition of the committee is as under:

| SI. No. | Designation | Position (Chairman/Member) |
|---------|--|-------------------------------|
| (i) | Additional Secretary (Digital Agriculture), DA&FW | Chairman |
| (ii) | AS & FA or their representative | Member |
| (iii) | Joint Secretary (Credit), DA&FW | Member |
| (iv) | Joint Secretary (Extn.), DA&FW | Member |
| (v) | Adviser, (MNCFC) | Member |
| (vi) | DDG ICT (ICAR) in charge of Digital Agriculture | Member |
| (vii) | Director, MNCFC | Member |
| (viii) | Representative from o/o Pr. Scientific Adviser | Member |
| (ix) | Representative from Atal Innovation Mission, NITI Aayog | Member |
| (x) | Representative from Invest India | Member |
| (xi) | 3 relevant experts from IITs/IIMs/IIITs/Universities | Member |
| (xii) | Two Industry Experts (to be nominated by the Committee) | Member |
| (xiii) | Any Special invitee (with the approval of Secretary (DA&FW)) | Member |
| (xiv) | Director (Digital Agriculture), DA&FW | Member Secretary |

3. The Screening Committee shall invite Expressions of Interest from Non-Government entities to participate in the program. During the consultative process, the Committee will seek presentations from such entities in order to identify the specific technologies in targeted interventions relevant to the Indian agriculture sector that have the potential to be scaled up. The Committee shall examine the concept, value proposition and action plan of the idea to understand the potential feasibility



and its scalability. A detailed note on framework of leveraging agriculture innovations for the farmers' welfare is enclosed herewith for ready reference.

- 4. The committee will recommend suitable entity(ies) for collaborative work with the Ministry for collaborative projects on the field with the intention of applying the learning/knowledge and capability to scale up.
- 5. The travel expenses towards non-official member(s)/ non-official Special Invitee(s) including airfare, local travel, sitting fee, etc., as applicable in the Government of India, will be borne by the Ministry of Agriculture and Farmers Welfare, Government of India.
- The tenure of the committee would be for a period of five years from the date of its constitution.
- This issues with the IFD's concurrence (vide e-file no 119426 dated 21.06.2023) and approval of the competent authority.

Encl.: As above.

18/06/7023

(Manoj Kumar Gupta)

Adviser

Tel: 011-23384309

Email ID: manojk.gupta@nic.in

To

- Principal Scientific Adviser, Government of India and Chairman, Technical Committee - with a request to nominate your representative.
- CEO, NITI Aayog with a request to nominate a Representative from Atal Innovation Mission
- Secretary (DPIIT) & Chairman, Invest India with a request to nominate a Representative from Invest India
- 4. AS&FA, DA&FW- with a request to nominate your representative.
- Joint Secretary (Credit), DA&FW.
- 6. Joint Secretary (Extension), DA&FW.
- Advisor (Digital Agriculture), DA&FW.
- DDG (ICT) DARE/ICAR.
- 9. Director, MNCFC.
- Director (Digital Agriculture), DA&FW

Copy to-

- PS to Hon'ble Agriculture Minister.
- PS to Hon'ble State Ministers(s).
- 3. Sr. PPS to Secretary, DA&FW
- 4. Sr. PPS to Secretary (DARE) and DG (ICAR)
- 5. Sr. PPS to AS&FA, DA&FW
- Sr. PPS to AS (Digital Agriculture), DA&FW.
- 7. PS to Advisor (MNCFC), DA&FW.

Copy for information to all Divisional Heads, DA&FW

Z-11023/9/2022-Digital Agriculture
Government of India
Ministry of Agriculture & Farmers Welfare
Department of Agriculture & Farmers Welfare
(Digital Agriculture Division)

Krishi Bhawan, New Delhi Date: 4th August, 2023

Order

Subject: Screening Committee for leveraging agriculture Innovations for farmers' welfare in the country - regarding.

In supersession of this ministry's orders dated 28.06.23 (copy enclosed) on the subject cited above and to convey the revised composition of Screening Committee, which is reproduced below:

| SI No. | Designation | Position (Chairman/Member |
|--------|---|---------------------------|
| 1 | Additional Secretary (Digital Agriculture), DA&FW | Chairman |
| 2 | AS &FA or their representative | Member |
| 3 | Joint Secretary (Credit), DA&FW | Member |
| 4 | Joint Secretary (Extn.), DA&FW | Member |
| 5 | Advisor, (Digital), DA&FW | Member |
| 6 | Advisor, (MNCFC), DA&FW | Member |
| 7 | DDG, ICT (ICAR) in charge of Digital Agriculture | Member |
| 8 | Director, MNCFC | Member |
| 9 | Representative from O/o Pr. Scientific Adviser | Member |
| 10 | Representative from Atal Innovation Mission, NITI Aayog | Member |
| 11 | Representative from Invest India | Member |
| 12 | 3 relevant experts from IITs/IIMs/IIITs/Universities | Member |
| 13 | Two Industry Experts (to be nominated by the Committee) | Member |
| 14 | Any Special invitee (with the approval of Secretary (DA&FW) | Member |
| 15 | Director (Digital Agriculture), DA&FW | Member Secretary |

- The terms & conditions of earlier orders dated 28.06.23 shall remain same.
- The issues with the approval of the competent authority.

Encl.: As above.

Clark al

(Chandan Kumar) Under Secretary to the Govt. of India

Tel: 011-23382926 Email: us-it@gov.in

To,

- 1. Principal Scientific Adviser, Government of India and Chairman, Technical Committee
- 2. CEO, NITI Aayog
- 3. Secretary (DPIIT) & Chairman, Invest India
- 4. AS&FA, DA&FW.
- 5. Joint Secretary (Credit), DA&FW.

File No. Z-11023/9/2022-Digital (Computer No. 119426)

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- 6. Joint Secretary (Extension), DA&FW.
- 7. Advisor (Digital Agriculture), DA&FW.
- 8. Advisor(MNCFC), DA&FW
- 9. DDG (ICT) DARE/ICAR.
- 10. Director, MNCFC.
- 11. Director (Digital Agriculture), DA&FW

Copy to:

- 1. PS to Hon'ble Agriculture Minister.
- 2. PS to Hon'ble State Minister(s).
- 3. Sr. PPS to Secretary, DA&FW
- 4. Sr. PPS to Secretary (DARE and DG (ICAR)
- 5. Sr. PPS to AS&FA, DA&FW
- 6. Sr. PPS to AS (Digital Agriculture), DA&FW.